

# HIGH COURT OF SIKKIM GANGTOK

No. 438/Confdl/HCS

Dated: 13/12/2017

## OFFICE ORDER

The Hon'ble High Court has been pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service.

Sl. No.	Name of the Judicial Officer and present posting	Transferred as;
1.	Mrs. K.C. Barphungpa, District & Sessions Judge, (West) at Gyalshing.	District & Sessions Judge (East) at Gangtok.
2.	Ms. Jyoti Kharka, District & Sessions Judge (East) at Gangtok.	District & Sessions Judge (South) at Namchi.
3.	Mr. Suraj Chettri, District & Sessions Judge (South) at Namchi	District & Sessions Judge (West) at Gyalshing.

All Judicial Officers shall join their new place of posting on or before 01.01.2018.

They shall pronounce judgments/ pass orders in all matters in which final arguments have been heard by them before joining the new place of posting.

By Order,

Sd/-  
**REGISTRAR GENERAL**

Memo No. V (58) Confdl/HCS/9076-106  
Dated: 13.12.17  
Copy to:

1. Mrs. K.C. Barphungpa, District & Sessions Judge, (West) at Gyalshing.
2. Ms. Jyoti Kharka, District & Sessions Judge (East) at Gangtok.
3. Mr. Suraj Chettri, District & Sessions Judge (South) at Namchi
4. The Commissioner -cum- Secretary, Hon'ble the Governor of Sikkim, Raj Bhavan, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.

8. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.
9. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.
10. The Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before his Lordship's kind information.
11. The District & Sessions Judge (North) at Mangan.
12. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
13. The District & Sessions Judge (Spl. Div. -II)I/C at Gangtok.
14. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
15. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
16. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
17. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
18. The Civil Judge-cum-Judicial Magistrate (North)I/C at Mangan.
19. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
20. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
21. The Civil Judge-cum-Judicial Magistrate, Soreng Sub- Division, West Sikkim stationed at Gangtok.
22. The District Magistrate (East) at Gangtok.
23. The District Magistrate (North) at Mangan.
24. The District Magistrate (South) at Namchi.
25. The District Magistrate (West) at Gyalshing.
26. The General Secretary, Bar Association of Sikkim, Gangtok.
27. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
28. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
29. The Gazette Section, Home Department, Government of Sikkim for publication in Government Gazette.
30. The Incharge, Judicial Section, High Court of Sikkim, Gangtok.
31. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
32. Guard File.
33. File.

  
12.12.17  
**REGISTRAR**